

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/713/IB/2017
NAME OF THE PETITIONER : SIMPLEX INFRASTRUCTURE LTD
NAME OF THE RESPONDENT : EAST COAST CONSTRUCTION & INDUSTRIES LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. THIRIAMBAR
KANNAN

Counsel for
The Petitioner



2. M. Jayapalan

Representing
Counsel for Respondent



ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor is directed to file counter. Matter is posted for arguments. Put up on 07.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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